

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 12**

**C.P. (IB)/75(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.05.2024**

NAME OF THE PARTIES: **PES ENGINEERS PRIVATE LIMITED V/s  
HINDUSTAN CONSTRUCTION COMPANY  
LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Ativ Patel i/b. AVP Partners for the Respondent is present through VC. Adv. Sanyam Saxena, Adv. Ramya Aggarwal, Adv. Nubair Alvi for the Petitioner present through VC. Parties have concluded the settlement talks. The Counsel for the Corporate Debtor submits that commercials have been agreed upon and the agreement is to be executed now. List this matter on Board on **06.06.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**